## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1602 ANSWERED ON:03.12.2012 PURCHASE OF ARMS Pakkirappa Shri S.

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has any guidelines regarding purchase of arms;
- (b) if so, the details thereof;
- (c) the details of arms the Government proposes to purchase in the coming years and time for supply of the same to the Army;
- (d) whether any case / instance has taken place where the purchase of arms got outdated due to pending decision; and
- (e) if so, the steps being taken by the Government to simplify the procedure?

## **Answer**

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1602 FOR ANSWER ON 3.12.2012

- (a) & (b): Yes, Madam. The defence capital procurements are regulated in accordance with the Defence Procurement Procedure (DPP). The DPP was introduced w.e.f. 31.12.2002. The DPP has been revised since then by amendments in 2003, 2005, 2006, 2008, 2009 and 2011. The objective of this procedure is to ensure expeditious procurement of the approved requirements of the Armed Forces in terms of capabilities sought and time frame prescribed by optimally utilizing the allocated budgetary resources, while striving for the highest degree of probity and public accountability, transparency in operations, competition and impartiality.
- (c) & (d): The proposal for acquisition of capital assets flow from Defence Procurement Planning Process. This process covers 15 years Long Term Integrated Perspective Plan (LTIPP), 5 years Service Capital Acquisition Plan (SCAP) and Annual Acquisition Plan (AAP). The AAP of each Service is a two year roll-on plan for capital acquisition and consists of schemes from approved 5 years Service Capital Acquisition Plan. Besides this, the DPP also stipulates broad time frame for procurement activities to avoid delays in the procurement process.
- (e) The updation of DPP for simplification of procurement procedure is a continuous process depending upon the experience gained during different stages of procurement, operational requirements of Services and feedback from the stake-holders.